

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**D.F.R. no. 1219 of 2013 in Appeal No. 89 of 2012
& R.P.No. 10 of 2012**

Dated : 8th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)

Versus

Chhattisgarh State Power Generation Co. Ltd. & Ors. ...Respondent(s)

Chhattisgarh State Electricity Regulatory CommissionApplicant/R-6

Counsel for the Applicant (s) : Ms. Swapna Seshadri for the Applicant-
CSERC/R-6

Counsel for the Respondent (s): Mr. Gopal Chaudhry,
Mr. A. Bhatnagar (Rep.) for R-1
Smt. Suparna Shrivastava for R-2 to R-4

ORDER

Heard the learned counsel for the parties.

Post the matter for Orders on **09.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg